

Government of Jammu and Kashmir
Civil Secretariat: Revenue Department
(Haj & Auqaf Section)
Srinagar/Jammu
Notification

Jammu, the 29th January, 2018

SRO 45 .- In exercise of the Powers Conferred by sub-section (1) of section 6 of the Jammu and Kashmir Wakafs Act, 2001 (Act No III of 2001), the Government, after consulting the Administrator Auqaf Tehsil Bhaderwah, District Doda hereby notify the Land measuring 115 Kanals 12 Marlas situated in different villages of Tehsil Bhaderwah, District Doda comprising different Khasra No's from S.No.01 to 56 ,the details of which are given in Annexure 'A' to this notification as Wakaf property for the purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

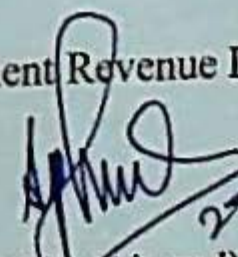
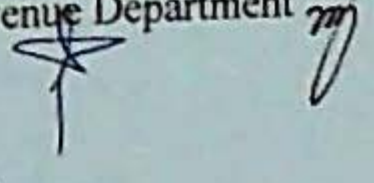
(Shahid Anayatullah) IAS
Commissioner/ Secretary to Government
Revenue Department

Dated:- 29 -01-2018

No:- Rev/Auq/54/2017

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary to Government, Department Law, Justice & Parliamentary Affairs,
3. Deputy Commissioner, Doda.
4. Director, Archives, Archaeology & Museums, J&K
5. Special officer Auqaf J&K Jammu.
6. General Manager Government Press, Jammu/Srinagar. He is requested to Publish the notification in the next issue of the Government Gazette and supply 20 copies of the said notification to this Department as well as Special officer Auqaf Srinagar.
7. Tehsildar/Administrator Tehsil Doda.
8. Pvt.Secretary to Commissioner/Secretary to Government Revenue Department
9. I/C Website Revenue Department.
10. Stock/Govt.Order/SRO file.


27/1/2018
(Afaz Ahmad) KAS
Deputy Secretary to Government
Revenue Department 

District	Tehsil	Village	Khasra No.	Area			Nature of property	Remarks
				Kanal	Marla	Sq. Ft		
Doda	Bhaderwah	Nagar	419	--	05	--	Eid-Gah	
			414	--	09	--	Masjid Sharief	
			470	--	04	--	Nimaz-Gah	
			792	--	15	--	Graveyard	
			804	01	--	--	Do	
			805	01	04	--	Do	
			1115 min	--	15 1/2	--	Abi	
			1115 min	01	11	--	Do	
			1219	--	02	--	Nimaz-Gah	
			1245/1	01	--	--	Nalla	
			1250	01	17	--	Eidgah	
			1275 min	49	--	--	Graveyard	
			1276	--	09	--	Grath	
			1277	03	--	--	Banjre-Qadeem	
			1330	--	14	--	Do	
			1390	03	02	--	Orchard	
				01	--	--	Building	
				04	02	--		
			1391	01	14	--	Graveyard	
			1392	--	05	--	Masjid-Sharief	
			1404	--	16	--	Graveyard	
			1406	--	03	--	Graveyard	
			1441	--	02	--	Masjid Sharief	
			1443	--	02	--	Masjid Sharief	
			1444	--	02	--	Do	
			1446	--	04	--	Do	
			1447	--	04	--	Do	
			1448	--	04	--	Do	
			1115 min	--	15 1/2	--	Abi	
			1117	02	01	--	Do	
			1118	--	11	--	Graveyard	
			1119	--	16	--	Graveyard	
			1499	--	12	--	Orchard	
				--	02	--	Banjre-Qadeem	
				--	03	--	Shops	
				--	03	--	Madrassa	
				01	--	--		
			1614	--	03	--	Masjid-Sharief	
			1652	--	02	--	Do	

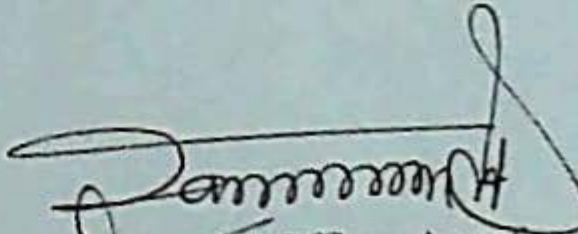
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		1824 min	--	10	--	Kotha
		1701	--	03	--	Masjid Sharief
		2049 min	--	02	--	Banjre-Qadeem
		2399	--	02	--	Gair Mumkin
		2498	03	03	--	Graveyard
		2499	01	01	--	Odar etc.
		2500 min	--	08	--	Nala
		2503	--	06	--	Banjre-Qadeem
			--	05	--	Nala
			--	11	--	
		3075 min	--	04	--	Masjid Sharief
		3075 min	--	04	--	Hail
		3089	--	01	--	Namaz-Gah
		3115	02	03	--	Graveyard
		3319	02	07	--	Do
		3327 min	--	03	--	Masjid Sharief
		141 min	--	07	--	Do
		553	--	18	--	Do
	Kotli	157 min	--	08	--	Masjid Sharief
		158 min	--	02	--	Do
		441	03	10	--	Graveyard
		443	01	09	--	Do
		444	17	12	--	Do
	Chakah	343 min	01	01	--	Odar
		356 min	01	17	--	Odar
			01	--	--	Orchard
			--	07	--	Banjre-Qadeem
			--	04	--	Banna
			--	03	--	Do
			03	11	--	

Total Villages of Tehsil Bhaderwah = 03

Total Khasra Nos. = 56

Total Land = 115 Kanals and 12 Marlas


Special Officer Auqaf,
J&K Government.